

mained well below the indicative norms. This unit has also not incurred any loss.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.

**Memorandum from seafood exporters**

\*491-A. SHRI E. K. IMBICHIBAWA: Will the Minister of COMMERCE be pleased to state:

(a) have Government received any memorandum, representation, or complaint from the seafood exporters who are registered as small scale industrialists;

(b) whether Government are aware that the large scale sector have begun a division under the small scale sector for the export of seafoods; and

(c) how many out of the small scale sector engaged in 1970 for the export of seafood, have stopped the business and the reasons for their stoppage?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Government had recently received a memorandum from the Seafood Exporters Association regarding the impact of high cost of diesel on exports of marine products.

(b) The Marine Products Export Development Authority have informed that they are not aware of any such development.

(c) According to the information available, out of a total of 209 units in the small scale sector engaged in the export of seafoods during 1970, 123 small scale units have not exported Marine Products during 1979-80 for a variety of reasons including Mismanagement, Financial constraints, Inadequacy of raw material supply and Inter-se competition in the export sector. However, 470 more new small scale units have entered the business.

**Committee for Promotion of Exports of Small Sectors Products**

\*492. SHRI AMARSINH RATHAWA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government had appointed a Committee for the promotion of exports of the small sectors' products;

(b) if so, what are the terms and conditions for exporting small sectors' products;

(c) the names of products which have been selected for export; and

(d) the names of agency through whom this export will be made?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) and (c). The Committee is required to go into the details of the problems faced by the small scale sector from time to time. The Committee has identified some major product groups which include engineering goods, leather manufacturers, sports goods, marine products, processed food and chemicals and plastics.

(d) There are a number of agencies through whom small exporters can export their products, like the State Export Corporations, National Small Industries Corporation, State Trading Corporation, Minerals & Metals Trading Corporation, Export Houses etc.

यूरोपीय आर्थिक समुदाय के देशों का भारत से आयात में कमी करने का प्रस्ताव

\*495. श्री तारिक अमबर: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यूरोपीय आर्थिक समुदाय के देश (पश्चिम जर्मनी, डेन्मार्क, इटली और ग्रायरलण्ड) भारत से आयात में कमी करने और कुछ वस्तुओं का आयात पूर्णतः बन्द करने के बारे में विचार कर रहे हैं;

(ख) यदि हां, तो तत्सम्बन्धी पूरा व्यौरा क्या है और भारत द्वारा इस समय इन देशों को कितने मूल्य का सामान निर्यात किया जा रहा है;

(ग) क्या व्यापार सन्तुलन बनाये रखने की दृष्टि से, सरकार का इन देशों से किये जा रहे आयात में कमी करने का विचार है और क्या पेट्रोल की खपत में कमी करके पेट्रोल के आयात में भी कमी की जायेगी; और

(घ) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

वाणिज्य तथा इस्पात व खान मंत्री  
(श्री प्रणब मुखर्जी) : (क) तथा (ख) यूरोपीय आर्थिक समुदाय ने भारत से अनुरोध किया है कि वह प्रश्न में बताए गए देशों के लिए भारत-यूरोपीय आर्थिक समुदाय वस्तु करार के अनुच्छेद 6 के अन्तर्गत श्रेणी 6 (पुरुषों तथा लड़कों की पैन्टें तथा कमीजें और महिलाओं की पैन्टें) के अधीन निर्यात निलम्बित कर दें। भारत सरकार को ऐसे किन्हीं अन्य उपायों की जानकारी नहीं दी गई है जो भारत से आयात कम करने या उन्हें रोकने के लिए यूरोपीय आर्थिक समुदाय द्वारा सोचे जा रहे हैं

भारत द्वारा 1977-78, 1978-79 तथा 1979-80 (अप्रैल से सितम्बर) अवधियों के दौरान यूरोपीय आर्थिक समुदाय के सभी नौ देशों को निर्यात किए गए माल का कुल मूल्य नीचे दिया गया है

वर्ष	(करोड़ रु० में)
1977-78	1393.84
1978-79	1573.48
1979-80	784.33

(अप्रैल से सितम्बर)

(ग) तथा (घ) बढ़ते हुए व्यापार घाटे को देखते हुए, हमारे विश्वव्यापी आयातों की निरन्तर समीक्षा की जाती है।

तथापि केवल यूरोपीय आर्थिक समुदाय के देशों से होने वाले आयातों पर प्रतिबन्ध लगाने का कोई प्रस्ताव नहीं है, क्योंकि इन देशों से होने वाले आयातों के लिए कोई पृथक नीति नहीं है। जहां तक पेट्रोलियम का सम्बन्ध है, उसकी खपत का स्तर न्यूनतम रखने के प्रयास किए जा रहे हैं और आयात उतने ही किए जाएंगे जितने कि घरेलू उत्पादन की अनुरूपता करने के लिए अपेक्षित होंगे।

### Export of Human Skeletons

\*497. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state:

(a) whether some cases regarding the export of human skeletons have come to the notice of Government;

(b) if so, from which State and whether Government have also received any information regarding the large scale desecration of graves for recovering human skeletons for export; and

(c) if so, what preventive steps Government propose to take in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). Export of human skeletons and parts thereof is allowed by the Port Licensing Authorities on production of certificates from (i) police authorities not below the rank of Officer-in-Charge of the Police Station concerned regarding the source of procurement which should also indicate the quantity by weight or by number and export is allowed by the licensing authorities only to the extent mentioned in the certificate and (ii) foreign buyer that human skeletons are required for biological and medical purposes only.

2. The major exporters of human skeletons are located in Calcutta. There were complaints in the past that the collectors of human skeletons were indulging in malpractices, such as de-